

Dated- 15/05/2021

NOTICE

Vide Office Orders Endst. No. 6/R/RG/DHC/2021 dated 14/05/2021 issued by Hon'ble High Court of Delhi in view of the alarming rise in the number of Covid-19 cases and it's toll on the health and lives of the judicial officers and staff of the District judiciary, the Hon'ble Full Court has been pleased to prepone the Summer Vacation for the District Courts in Delhi for the year 2021 and order that District Courts in Delhi will remain closed for Summer Vacation from 17/05/2021 to 03/06/2021. It is further ordered that the cases listed between 17/05/2021 to 03/06/2021 shall be taken up from 14/06/2021 to 30/06/2021.

In these circumstances, all the cases listed from 17/05/2021 to 03/06/2021 in the court of undersigned are adjourned en bloc to the following dates :-

SL. NO.	CASES FIXED FOR	CASES ADJOURNED TO
1	17/05/2021	14/06/2021
2	18/05/2021	15/06/2021
3	19/05/2021	16/06/2021
4	20/05/2021	17/06/2021
5	21/05/2021	18/06/2021
6	22/05/2021	19/06/2021
7	24/05/2021	21/06/2021
8	25/05/2021	22/06/2021
9	27/05/2021	23/06/2021
10	28/05/2021	24/06/2021
11	29/05/2021	25/06/2021
12	31/05/2021	26/06/2021
13	01/06/2021	28/06/2021
14	02/06/2021	29/06/2021
15	03/06/2021	30/06/2021
<p>* Cases listed on 26/05/2021, which is a holiday on account of Budh Purnima, shall be taken up on 23/06/2021.</p>		
<p>Cont.....2</p>		

- 1. A copy of this Notice be uploaded on the website of Delhi District Court.**
- 2. A Copy of this Notice be also affixed at the gate of the court room.**
- 3. Ahlmad/Asstt. Ahlmad are directed to take print outs of this notice as per the number of matters listed on any particular date between 17/05/2021 to 03/06/2021 for being placed in the relevant judicial files. Civil Nazir shall place a copy of this notice in the execution files which are listed for hearing between 17/05/2021 to 03/06/2021.**

**(LOVLEEN)
PO, MACT-2 (CENTRAL)
DELHI**

